

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1678  
ANSWERED ON:10.08.2011  
SIGNING OF AGREEMENT WITH CANADA  
Virendra Kumar Shri

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether India and Canada have signed any Agreement in the field of education;
- (b) if so, the details thereof including the salient features of the said Agreement; and
- (c) the time by which the said Agreement is likely to come into force?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a): Yes, Sir. A Memorandum of Understanding (MoU) between India and Canada on cooperation in the field of Higher Education was signed on 27.06.2010.

(b): The MoU provides for exchanges of students, organization of workshops and seminars, exchange of research materials and publications, twinning arrangements between institutions of higher learning and promotion of teaching and research. It aims to bring together institutions of educational excellence in technical, vocational and higher education through education and training programmes, besides providing mutual assistance in education in the fields of educational planning and management, social sciences, information technology, computer science, mathematics, science, nanotechnology and bio-technology. The MOU enables both countries to explore possibilities of mutual recognition of educational qualifications and to undertake reciprocal internship programs in areas of mutual interest.

(c): The MoU has come into force from the date of signing on 27.06.2010.